

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.83/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES: Mr. Bipinchandra Gandhi

V/s.

M/s. Bridge Infomatics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary For Respondents 1 & 2	
2	Vinayak Patel	Practising Chartered Accountant for Respondent	

Order

C.P. No. 83/397-398/CLB/MAH/2014

1. Both the parties are present.
2. In compliance of the order dated 29.07.2016, the respondent has filed a Sur-Rejoinder on 08.09.2016 and copy to the Petitioner.
3. Ld. Adv. for the Petitioner is seeking time. Adjournment granted.
4. Since the pleadings are complete, hence the matter is now placed for hearing on 24.10.2016

Dated: 16.09.2016

sd/-

Shri M.K. Shrawat  
Member (Judicial)